

Some Hon. Members: No, no.

Mr. Speaker: Would it not be better that we stop here? Would it not be advisable if we stop here?

13.24 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES FOR THE YEAR 1963-64.

The Minister of Works and Housing (Shri Mehr Chand Khanna): Sir, on behalf of Dr. Sushila Nayar, I beg to lay on the Table a copy of Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1963-64 under section 19 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-3293/64]

श्री मौर्य (अलीगढ़) : सूचना के आधार पर एक निवेदन है कि देश के कोने कोने से बम्बई से, मद्रास से, मद्रास से, मैसूर से, उत्तर प्रदेश से, पंजाब से, राजस्थान से, मध्य प्रदेश से, हिमाचल प्रदेश से तथा अन्य दूर-दूर के स्थानों से शोषित समाज के लोग पार्लियामेंट के बाहर भारी संख्या में अपनी मांगें प्रस्तुत करने के लिए एकत्र हैं। मेरा निवेदन है कि माननीय अध्यक्ष इस सदन के कुछ सदस्यों को उनसे मिलने के लिए बाहर भेजने की कृपा करें।

अध्यक्ष महोदय : आप बैठ जाएं, अभी तक ऐसा कर्षा नहीं किया गया। यहाँ इतनी मुश्किलता है, अन्दर की बात ही नहीं संभाल सकते, बाहर की बात का तो सवाल ही पैदा नहीं होता।

PAPERS LAID ON THE TABLE— Contd.

NOTIFICATION No. G.S.R. 1329 UNDER CENTRAL EXCISE DUTIES EXPORT DRAWBACK (GENERAL) RULES, 1960 ETC.

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table—

(i) a copy of Notification No. G.S.R. 1329 dated the 19th Sep-

tember, 1964, making certain further amendment to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960, under section 159 of the Customs Act, 1962 and section 39 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-3294/64].

(ii) a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

(a) G.S.R. 1330 dated the 19th September, 1964.

(b) G.S.R. 1401 dated the 24th September, 1964.
[Placed in Library. See No. LT-3295/64].

(iii) a copy of Notification No. 10/64 dated the 19th September, 1964, making certain amendments to the General Regulations of the Industrial Finance Corporation of India, under sub-section (3) of section 43 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-3296/64].

(iv) a copy of Annual Report of the Agricultural Refinance Corporation for the year 1963-64 along with the Audited Accounts, under sub-section (2) of section 32 of the Agricultural Refinance Corporation Act, 1963. [Placed in Library See No. LT-3297/64].

OPINIONS ON BILL

Shri Shree Narayan Das (Darbhanga): Sir, I beg to lay on the Table Paper No. II to the Bill further to amend the Constitution of India which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 22nd November, 1963.

13.26 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) In accordance with the provisions of sub-rule (6) of rule